

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

CP NO. 651/2001
OA NO. 1601/2000

19

New Delhi, this the 21st day of February, 2002

HON'BLE SH. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

T.D.Chandna,
S/o Sh. J.R.Chandna,
Ex.Sr.Section Engineer,
Under Sr. Divisional Electrical Engineer (TRS)
Central Railway, Kalyan,
r/o House No.235-B, Gali No.4,
Near Sh. Krishna Gaushala,
Gaupuri,
Ghaziabad (UP).
(By Advocate: Sh. B.S.Mainee)

Versus

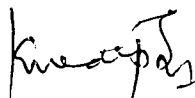
UOI & Ors. Through


1. Sh. Sudhir Chandra,
General Manager,
Central Railway,
CST,
Mumbai.
2. Sh. Jaipal Singh,
Senior Divisional Electrical Engineer (TRS),
Central Railway,
Kalyan.
(By Advocate: Sh. V.S.R.Krishna)

ORDER (ORAL)

S.R. ADIGE, VC (A)

After hearing both sides, we dismiss the CP and discharge notices, calling upon parties that in case applicant has any grievance in regard to the calculations made, he may file ⁴ ~~the~~ representation to the respondents for disposal of the same within 4 weeks of the receipt of the representation. Liberty is also given to the applicant to file a fresh OA, if so advised.


(KULDIP SINGH)
Member (J)


(S.R. ADIGE)
Vice Chairman (A)

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